

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART I. SECTION 2
ALONGWITH HINDI VERSION)

Government of India/Bharat Sarkar
Ministry of Law and Justice
(Vidhi Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

New Delhi, the

1st March

~~February~~, 2011

JS

NOTIFICATION

No. A-12025/4/2005-Admn.I (LA): The appointments of Shri Rajesh Kumar Alagh and Ms. Rajeswari Sadasivan to the post of Deputy Legal Advisers (Grade-III of service cadre of Legal Advisers of Indian Legal Service) vide notifications of even number dated 10th December, 2011 and 24th February, 2011 in Branch Secretariats of this Department at Kolkata and Mumbai, respectively, were provisional and subject to the final outcome of the following court cases:-

- (i) O. A. No. 57/2010 filed by Shri S. Thamizh Muthan Pavalan in CAT (PB), New Delhi.
- (ii) O. A. No. 86/2010 filed by Shri O.P Bagri & ors in CAT(PB), New Delhi.
- (ii) O. A. No. 150/2010 filed by Shri G.K. Chakraborty in CAT(PB), New Delhi.
- (iv) W.P. No. 4784/2010 filed by Shri Natha Tata Babu in the Hon'ble High Court of Judicature of AP at Hyderabad.

2. The Hon'ble Central Administrative Tribunal (Principal Bench), New Delhi vide its Order dated 24th February, 2011 passed in OA 86/2010 with CP 93/2010 and OA 150/2010 has quashed the selection made by the Union Public Service Commission on the basis of which Shri Rajesh Kumar Alagh and Ms. Rajeswari Sadasivan were appointed as Deputy Legal Advisers in this Department.

3. In compliance of the aforementioned order dated 24th February, 2011, the President is pleased to terminate the services of Shri Rajesh Kumar Alagh and Ms. Rajeswari Sadasivan as Deputy Legal Adviser in this Department with immediate effect.

M.K. Sharma

(M. K. Sharma)

Joint Secretary & Legal Adviser (Admn.)


To

The Manager,
Government of India Press,
Faridabad, (Haryana)

1st June
February, 2011.

Endst. No.A.-12025/4/2005-Admn.I (LA) dated the

1. Shri Rajesh Kumar Alagh, former Deputy Legal Adviser, through Branch Secretariat, Kolkata, Department of Legal Affairs, Ministry of Law & Justice, 3rd Floor, Middle Bldg., 11, Strand Rd. Kolkata-1.
2. Ms. Rajeswari Sadasivan Pillai, former Deputy Legal Adviser, through Branch Secretariat, Mumbai, Department of Legal Affairs, Ministry of Law & Justice, Aayakar bhavan Annexe, New Marine Lines, Mumbai-400020
3. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
4. The Secretary, Union Public Service Commission, Dholpur House, New Delhi, with reference to their letter No. F. 1/195(25)/2006-R.II dated 30.06.2010;
5. PS to MLJ/PPS to L.S./PS to Additional Secretaries;
6. The In-charge, Br. Secretariat, Kolkata and Mumbai, D/o Legal Affairs.
7. CVO/CPIO /DS (A)/Under Secretaries;
8. Branch Secretariats, Bengaluru /Kolkata/Chennai/Mumbai;
9. Central Agency Section /Advice 'A','B'&'C' Sections/Admn.II(LA)/III(LA)/IV(LA) Sections/ Vig. Unit/ Cash (LA) Section / R&I Section/CR Asstt. /Personal File/Hindi Unit (for Hindi version);
10. NIC Cell, D/o Legal Affairs to hoist the notification on the web site of this Department.


(A. K. Srivastava)
Section Officer

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Government of India/Bharat Sarkar
Ministry of Law and Justice
(Vidhi Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

New Delhi, the 3rd March, 2011

CORRIGENDUM

No. A-12025/4/2005-Admn.I (LA): The words and figure appearing in fourth line of the notification of even number dated 1st March, 2011 may be read as "10th December, 2010", instead of "10th December, 2011."

2. The other contents will remain unchanged.



(M. K. Sharma)

Joint Secretary & Legal Adviser (Admn.)

To

The Manager,
Government of India Press,
Faridabad, (Haryana)

Endst. No.A.-12025/4/2005-Admn.I (LA) dated the 3rd March, 2011.

1. Shri Rajesh Kumar Alagh, former Deputy Legal Adviser, through Branch Secretariat, Kolkata, Department of Legal Affairs, Ministry of Law & Justice, 3rd Floor, Middle Bldg., 11, Strand Rd. Kolkata-1.
2. Ms. Rajeswari Sadasivan Pillai, former Deputy Legal Adviser, through Branch Secretariat, Mumbai, Department of Legal Affairs, Ministry of Law & Justice, Aayakar bhavan Annexe, New Marine Lines, Mumbai-400020
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10. NIC Cell, D/o Legal Affairs to hoist the notification on the web site of this Department.



(A. K. Srivastava)
Section Officer